

DIVISION BENCH
COURT - II

S-16

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/112(KB)2022
IA(I.B.C)/774(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS DANLA METALIKS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Sanjai K. Gupta, Liquidator

Mr. Chandan Kr. Mohata, Adv.

] for the Liquidator

ORDER

1. Learned Counsel for the Liquidator present.
2. **IA(I.B.C)/774(KB)2024**
 - a. Hardcopy of this application is not available.
 - b. It will come up on **03.05.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**